

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1271
TO BE ANSWERED ON 23.11.2016**

LOW COST GOODS TRANSPORTATION

1271. SHRI D. S. RATHOD:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government has any plan/policy for low cost goods transportation in the country; and

(b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) & (b) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF UNSTARRED QUESTION NO.1271 BY SHRI D.S. RATHOD TO BE ANSWERED IN LOK SABHA ON 23.11.2016 REGARDING LOW COST GOODS TRANSPORTATION

(a) & (b) Evaluation of various alternatives relating to rationalization of freight structures is an on-going process. Recently, Railways has taken various initiatives to rationalize the freight rates, which are as under:-

- 1. Freight rates for Coal traffic have been rationalised.**
- 2. Rationalisation of Merry-Go-Round (MGR) system w.e.f. 01.04.2016.**
- 3. Withdrawal of Port Congestion Charge from 13.04.2016.**
- 4. Extension of Automatic Freight Rebate scheme for traffic loaded in empty flow direction w.e.f. 13.04.2016**
- 5. Withdrawal of Busy Season Charge for traffic loaded in BCN group and BCNHL wagons w.e.f. 01.05.2016 till 30.06.2016.**
- 6. Withdrawal of dual freight policy for iron ore w.e.f. 10.05.2016.**
- 7. Re-introduction of short lead concession and reduction of minimum distance for charge from 125 km to 100 km w.e.f. 15.07.2016**
- 8. BCN group permitted for two point booking and mini rake w.e.f. 15.03.2016.**
- 9. Distance for mini rake increased from 400 km to 600 km w.e.f. 15.03.2016.**
- 10.A liberalised policy with delegation of power to Zonal Railways introduced for two point booking of covered wagons in which any two stations within a distance of 200km in busy season and 400km in lean season have been permitted for two point booking w.e.f. 22.07.2016.**
- 11.Proliferation of Roll-on Roll-off (RORO) service on Indian Railways.**
- 12.Permission to notify Group I and Group II station/ goods sheds as CRTs for lift on-lift off operations w.e.f. 12.07.2016.**
- 13.Charging of commodities for transportation by containers has been liberalised. 43 additional commodities de-notified for charging at FAK rates.**
- 14.Guidelines for Station to Station Rate policy issued.**

